## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

CP NO. 717/2016

## IN THE MATTER OF:

Presco-Mec Autocomp Pvt. Ltd.

Applicant/petitioner

Logical Jewellers Pvt. Ltd.

Respondent

Order under Section 433 (e) & 434 (1)(a) of the Companies Act

Order delivered on 26.07.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Ms. Deepa Krishan Hon'ble Member (T)

For the Applicant/petitioner : Mr. Sunil Goyal, Advocate

For the Respondent

Mr. Rakesh Kumar, Mr. P.K. Sachdeva,

Advocates

## ORDER

:

Learned Counsel for the petitioner has requested for a week time to file the certificate concerning Insolvency Professional. Let the needful be done within a week with a copy in advance to the Counsel opposite. Reply, if any, be filed within a week with a copy in advance to the learned Counsel for the petitioner.

List the matter on 11th August, 2017.

-50-

(CHIEF JUSTICE M.M.KUMAR) PRESIDENT

- Sd -

(DEEPA KRISHAN) MEMBER(TECHNICAL)

26.07.2017